

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.67 of 2016

The State Of Bihar and Anr

... .. Appellant/s

Versus

Sulochana Devi and Anr

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Yashraj Bardhan, Advocate

For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

6 30-04-2026 As prayed for by learned counsel for the appellant, list
this case on 18.06.2026 enabling him to remove defect/s as
pointed out by the office.

(Rudra Prakash Mishra, J)

Alok Verma/-

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